

**Annexure-6**

**Name of the Corporate Debtor: Eurotas Infrastructure Limited; Date of Commencement of Liquidation: September 12, 2023;  
List of Stakeholders as on: September 12, 2023 updated upto November 23, 2023**

**List of Operational Creditors (Other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Axis Trustee Service Limited	Oct 12, 2023	17,23,527	17,23,527	Unsecured	-	NA	-	0.025%	-	-	-	-	-
2.	Axis Bank Limited	Oct 12, 2023	28,72,545	-	Unsecured	-	NA	-	-	-	-	-	28,72,545	-
3.	ACC Limited	Oct 14, 2023	2300,23,60,968	-	Unsecured	-	NA	-	-	-	-	-	2300,23,60,968	-
4.	Thaumas Infrastructure Limited	Refer Note 1	2,81,72,255	2,81,72,255	Unsecured	-	NA	-	0.404%	-	-	-	-	-

**Note:**

1. Thaumas Infrastructure Limited had filed their claim under the Corporate Insolvency Resolution Process ('CIRP') but did not file any claim under the Liquidation process. However, as per the provisions of the code, they have been made a part of the list of stakeholders under the liquidation process basis and limited to their admitted claim under the CIRP.
2. The value of % share in total amount of claims admitted is provided as a function of all admitted claims across all categories.